



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL RISE AT 1:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL(Suo Moto)/1/2023</a> FIXED	XXX <b>Versus</b> IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
2	<a href="#">PIL/1/2023</a> FIXED	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	GA, ASSAM SC, AAU
3	<b>WITH</b> <a href="#">PIL/2/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 37 ORS	MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI	MS. R DEKA(R-33) GA, ASSAM MR. S S GOSWAMI (R-33) MR. S BANIK (R-20) MR. ARIF AHMED (r-25) MS Y AFREEN(r-25) SC, AAU
4	<b>WITH</b> <a href="#">PIL/3/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. M BHAGABATI MS. B TALUKDAR	MS. R DEKA (R-17) GA, ASSAM MR. S S GOSWAMI (R-17) SC, AAU
5	<b>WITH</b> <a href="#">PIL/5/2023</a>	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. M BHAGABATI MS. B TALUKDAR	MS. R DEKA (R-15) GA, ASSAM MR. S S GOSWAMI (R-15) SC, AAU
6	<a href="#">I.A.(Civil)/1219/2024</a> B/O in <a href="#">WA/127/2024</a> <b>WITH</b> <a href="#">WA/127/2024</a>	DHIRENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE
		DHIRENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, GAD (R-2) MS. P. NAYAK, SC, FINANCE

**- ADMISSION WITH NOTICE SERVED - REPLY FILED -**

7	<a href="#">WP(C)/5154/2023</a> B/O	SUBRATA KUMAR ROY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>HEARING</b>				
8	<a href="#">WP(C)/4062/2019</a>	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
9	<a href="#">WP(C)/7861/2019</a>	UNION OF INDIA AND 9 ORS. <b>Versus</b> BIRAJ BORTHAKUR	MR. S C KEYAL MR. R K D CHOUDHURY, ASGI	MR. C S HAZARIKA MR. K BHATTACHARJEE
10	<a href="#">C.Ex.App./5/2020</a>	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
<b>WITH</b>				
11	<a href="#">C.Ex.App./9/2020</a>	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
12	<a href="#">C.Ex.App./6/2020</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1978/2020</a> in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX <b>Versus</b> M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
<b>WITH</b>				
13	<a href="#">C.Ex.App./8/2020</a>	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1980/2020</a> in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH <b>Versus</b> M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
14	<a href="#">C.Ex.App./7/2020</a>	BRAHMAPUTRA CRACKER AND POLYMER LTD. <b>Versus</b> THE COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE	MR. D SARAF MR. D SARAF MR. S S GUPTA	MR. S C KEYAL
15	<a href="#">PIL/75/2020</a>	NARAPATI BRAHMA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
16	<a href="#">PIL/80/2020</a>	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM ASSTT.S.G.I. SC, G M D A
17	<a href="#">WA/157/2023</a> FIXED	DILIP KR. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<b>WITH</b>				
18	<a href="#">WP(C)/1383/2022</a>	MD. FARIZ UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE
<b>WITH</b>				
19	<a href="#">WP(C)/1789/2022</a>	KHALILUR RAHMAN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE

20	<b>WITH</b> <a href="#">WP(C)/1837/2022</a>	MOMTAZ BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
21	<b>WITH</b> <a href="#">WA/156/2023</a>	DIPIKA TALUKDAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
22	<b>WITH</b> <a href="#">WA/163/2023</a>	KAMAL CH. BORAH AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY  MR H MAZUMDER	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	<b>WITH</b> <a href="#">WA/171/2023</a>	KHIREN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
24	<b>WITH</b> <a href="#">WA/175/2023</a>	PRANJAL PEGU AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
25	<b>WITH</b> <a href="#">WA/176/2023</a>	MAHANANDA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
26	<b>WITH</b> <a href="#">WA/177/2023</a>	MANIK CHANDRA KULI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
27	<b>WITH</b> <a href="#">WA/180/2023</a>	BHOGIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
28	<b>WITH</b> <a href="#">WA/181/2023</a>	ABUL HASHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
29	<b>WITH</b> <a href="#">WA/184/2023</a>	KANAK CHANDRA DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
30	<b>WITH</b> <a href="#">WA/185/2023</a>	BHADRA KANTA BORAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
31	<b>WITH</b> <a href="#">WA/187/2023</a>	ABDUS SATTAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
32	<b>WITH</b> <a href="#">WA/188/2023</a>	MANARANJAN BASUMATARY AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE

33	<b>WITH</b> <a href="#">WA/189/2023</a>	MOLIN CHOUDHURY AND 43 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
34	<b>WITH</b> <a href="#">WA/190/2023</a>	GOLAP UDDIN ALI SK AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, FINANCE
35	<b>WITH</b> <a href="#">WA/191/2023</a>	DINENDRA BRAHMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE
36	<b>WITH</b> <a href="#">WA/192/2023</a>	BALORAM KARMAKAR AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA	SC, ELEM. EDU SC, FINANCE
37	<b>WITH</b> <a href="#">WA/200/2023</a>	SALIMA KHATUN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
38	<b>WITH</b> <a href="#">WA/209/2023</a>	GIREN CHANDRA BISWAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
39	<b>WITH</b> <a href="#">WA/229/2023</a>	BURHAN UDDIN LASKAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HOQUE MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
40	<b>WITH</b> <a href="#">WA/230/2023</a>	SHIBU ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
41	<b>WITH</b> <a href="#">WA/231/2023</a>	KARTIK SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
42	<b>WITH</b> <a href="#">WA/236/2023</a>	NAZRUL ISLAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MS. A HUSSAIN MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, ELEM. EDU SC, FINANCE
43	<b>WITH</b> <a href="#">WA/237/2023</a>	BAHARUL ISLAM AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
44	<b>WITH</b> <a href="#">WA/245/2023</a>	ABDUL MANAF BARBHUIYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A Y CHOUDHURY MR. T A CHOUDHURY MS ROSHNI AMEEN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	<b>WITH</b> <a href="#">WA/261/2023</a>	GIASUDDIN AHMED AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE

46	<b>WITH</b> <a href="#">WA/273/2023</a>	KUTUBUDDIN MAZUMDAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, ELEM. EDU SC, FINANCE DEPTT.
47	<b>WITH</b> <a href="#">WA/318/2023</a>	GEETA CHETRY AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
48	<b>WITH</b> <a href="#">WA/338/2023</a>	PAULAMI CHAKRABORTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE
49	<b>WITH</b> <a href="#">WA/341/2023</a>	ANWAR UDDIN MAZARBHUIYA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
50	<b>WITH</b> <a href="#">WA/356/2023</a>	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
51	<b>WITH</b> <a href="#">WA/381/2023</a>	NURJAMAN HAQUE @ NURZAMAN HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
52	<b>WITH</b> <a href="#">WA/42/2024</a>	HAREN CHANDRA MALI AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<a href="#">WP(C)/1414/2024</a>	SMTI MONI GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
54	<b>WITH</b> <a href="#">WP(C)/1591/2024</a>	DHRUBAJYOTI NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024

16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,6th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Review.Pet./69/2023</a> IN WP(C) 4135/2018(D/O), WP(C) 2594/2017(D/O), CONT. CASE(C) 451/2022(D/O)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> SAURABH SHARMA	SR. GA, ASSAM	
2	<a href="#">Cont.Cas(C)/1/2023</a>	SAURABH SHARMA <b>Versus</b> LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
3	<a href="#">Review.Pet./80/2023</a> WA 75/2023(D/O)	RUBUL SARMAH AND 8 ORS. <b>Versus</b> SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC
4	<a href="#">I.A.(Civil)/2527/2023</a> IN WA 385/2022(D/O) in I.A.(Civil)/1398/2023	BIKASH KUMAR MORE, <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAIR MR A CHAKRABORTY	SC, F C I
5	<a href="#">I.A.(Civil)/1094/2024</a> WITH WA 385/2022(D/O) in Review.Pet./3625/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> BIKASH KUMAR MORE	MR B K SINGH MR D AKRAM	
	<b>WITH</b> <a href="#">Review.Pet./3625/2024</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> BIKASH KUMAR MORE F	MR B K SINGH	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
6	<a href="#">Review.Pet./67/2024</a> IN WA 335/2022(D/O)	M/S GERAMARI GAON PANCHAYAT MIN SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. A	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	MR. M K CHOUDHURY (R-7) MR S KHOUND (R-7) MR D J MEDHI (R-7) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FISHERY DEPARTMENT
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				

- 7 [PIL/21/2020](#) SUBRATA MAZUMDAR AND 8 ORS. MR A M MAZUMDAR MR S S DEY  
IN WP(C) 5388/2021(D/O), WP(C) **Versus** MRS S B CHOUDHURY GA, ASSAM  
3396/2021(D/O) THE STATE OF ASSAM AND 3 ORS, MR. SISHIR DUTTA (R2)  
MR. M NATH  
MR. A BHATTACHARJEE  
MR. D J KAPIL  
MR S DAS (R2)  
SC, REVENUE  
MR. SIDHANT DUTTA (R2)
- 8 **WITH**  
[Cont.Case\(Cri\)\(Suo Moto\)/1/2021](#) XXX MR. T J MAHANTA MR. D SAIKIA (R-1)  
**Versus** SUMIT SATTAWAN AND 2 ORS. MR. D K MISHRA (R-3)  
MR. B PRASAD (R-3)  
MR. B GOGOI  
MR. R A CHOUDHURY (R-1)  
MR. R A CHOUDHURY (R-1)  
MR P J BORAH (R-3)
- 9 **WITH**  
[Review.Pet./166/2022](#) BISWAJIT ROY MR. N BARUAH GA, ASSAM  
**Versus** MR. R J DAS  
THE STATE OF ASSAM AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/684/2024</a> FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS <b>Versus</b> GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6020/2017</a>	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
2	<b>WITH</b> <a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
3	<b>WITH</b> <a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC
4	<b>WITH</b> <a href="#">WP(C)/4358/2016</a>	SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in WP(C)/4358/2016	JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NATH	SC, ELEMENTARY EDUCATION SC, BTC
5	<b>WITH</b> <a href="#">WP(C)/5158/2016</a>	BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.K DAS	SC, BTC SC, FINANCE DEPTT.

6	<b>WITH</b> <a href="#">WP(C)/5176/2016</a>	SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, BTC SC, FINANCE
7	<b>WITH</b> <a href="#">WP(C)/5225/2016</a>	SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
8	<b>WITH</b> <a href="#">WP(C)/5281/2016</a>	DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/261/2017</a>	PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN
10	<b>WITH</b> <a href="#">WP(C)/3038/2017</a>	JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M DEKA MR.D K ROY	SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)
11	<b>WITH</b> <a href="#">WP(C)/3272/2017</a>	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4183/2017</a> in WP(C)/3272/2017	PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
12	<b>WITH</b> <a href="#">WP(C)/3273/2017</a>	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4184/2017</a> in WP(C)/3273/2017	BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
13	<b>WITH</b> <a href="#">WP(C)/3274/2017</a>	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> in WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE

14	<b>WITH</b> <a href="#">WP(C)/5111/2017</a>	JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
15	<b>WITH</b> <a href="#">WP(C)/5739/2017</a>	RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
16	<b>WITH</b> <a href="#">WP(C)/5741/2017</a>	CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
17	<b>WITH</b> <a href="#">WP(C)/5861/2017</a>	JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
18	<b>WITH</b> <a href="#">WP(C)/5933/2017</a>	ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
19	<b>WITH</b> <a href="#">WP(C)/122/2018</a>	PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A NATH	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> in WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
20	<b>WITH</b> <a href="#">WP(C)/124/2018</a>	JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> in WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE
21	<b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a>	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
22	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM

23	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
24	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
25	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
26	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
27	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
28	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
29	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
30	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC
31	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
33	<b>WITH</b> <a href="#">WP(C)/5867/2019</a>	NAYEBUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
34	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.

35	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
36	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
37	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
38	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
39	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
40	<b>WITH</b> <a href="#">WP(C)/6471/2022</a>	RAMAKANTA DAIMARY AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU SC, BTC SC, FINANCE
41	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
42	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
<b><u>ADMISSION</u></b>				
43	<a href="#">WP(C)/4491/2021</a> PART-HEARD, FIXED	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
44	<a href="#">WP(C)/3359/2022</a> PART-HEARD, FIXED	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R- 5-16) MR D SENAPATI (R- 2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R- 2,3,4,17) ASSTT.S.G.I.
45	<a href="#">WP(C)/4393/2022</a> PART-HEARD, FIXED	SRI SASANKA SAIKIA <b>Versus</b> THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U

	<b>WITH</b> <a href="#">I.A.(Civil)/2241/2022</a> in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR <b>Versus</b> SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
46	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2022</a>	SANSANKA SAIKIA <b>Versus</b> HEMANTA KUMAR NATH	MR. A K BARUAH MR A DAS	MR. P J PHUKAN MR P P PHUKAN
47	<a href="#">WP(C)/2129/2023</a> PART-HEARD, FIXED	PANKAJ DIXIT <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.
48	<a href="#">WP(C)/2441/2023</a> FIXED	TARIFAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
49	<a href="#">WP(C)/4781/2023</a> FIXED	JYOTSNA K BISWAL ROUT <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G U
50	<b>WITH</b> <a href="#">Cont.Cas(C)/482/2022</a>	SMT. JYOTSNA K BISWAL ROUT <b>Versus</b> DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN
51	<a href="#">WP(C)/211/2024</a> FIXED	MUNINDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, ELEM. EDU, MR B GOGOI (SC, SCERT)
52	<b>WITH</b> <a href="#">WP(C)/2177/2021</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1070/2021</a> in WP(C)/2177/2021	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
53	<b>WITH</b> <a href="#">WP(C)/7626/2022</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
54	<a href="#">WP(C)/1448/2024</a> FIXED	MD.MAINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, SEC. EDU.
<b>ORDERS</b>				
55	<a href="#">Cont.Cas(C)/452/2020</a> FIXED	MD. ANWAR HUSSAIN <b>Versus</b> PHANINDRA JIDUNG AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR S M T CHISTIE
56	<a href="#">Cont.Cas(C)/315/2023</a> B/O	ANOWARA BEGUM <b>Versus</b> DR. BIJOYA CHOUDHURY, I.A.S. AND ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. N J KHATANIAR MR B KAUSHIK
57	<a href="#">WP(C)/6391/2023</a> B/O	MD. MOBIN ALI @ MOBIN ALI <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, CBSE

#### **HEARING**

58	<a href="#">WP(C)/4893/2019</a> PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
59	<a href="#">WP(C)/6736/2022</a> PART-HEARD, FIXED	ABDUR REJJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
60	<a href="#">WP(C)/7232/2019</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1402/2020</a> <b>in</b> WP(C)/7232/2019  <b>WITH</b> <a href="#">I.A.(Civil)/401/2024</a> <b>in</b> WP(C)/7232/2019  <b>WITH</b> <a href="#">I.A.(Civil)/420/2024</a> <b>in</b> WP(C)/7232/2019  <b>WITH</b> <a href="#">I.A.(Civil)/420/2024</a> <b>in</b> WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS  TAPATY KEOT AND 29 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS  TAPATY KEOT AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND ORS  AJIT CHANDRA DAS AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH  MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA  MS. M BORAH MR. B B BORAH MS. L BORAH  SC, ELEM. EDU MRS L BORUAH SC, SSA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA  SC, ELEM. EDU DY.S.G.I. SC, SSA  DY.S.G.I.
61	<a href="#">WP(C)/8824/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/389/2020</a> <b>in</b> WP(C)/8824/2018  <b>WITH</b> <a href="#">I.A.(Civil)/1403/2020</a> <b>in</b> WP(C)/8824/2018  <b>WITH</b> <a href="#">I.A.(Civil)/233/2024</a> <b>in</b> WP(C)/8824/2018  <b>WITH</b> <a href="#">I.A.(Civil)/417/2024</a> <b>in</b> WP(C)/8824/2018  <b>WITH</b> <a href="#">WP(C)/1879/2019</a>	MOHINI MOHAN GOGOI AND 121 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.  THE STATE OF ASSAM AND ANR <b>Versus</b> MOHINI MOHAN GOGOI AND ANR  MOHINI MOHAN GOGOI AND 121 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.  SHRI BRAJA BALLAV DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS  MRS. KARABI BURAGOHAIN AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH  MR. S BHATTACHARYYA MR. S P BHATTACHARJEE  MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH  G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH  SC, ELEM. EDU MRS L BORUAH SC, SSA	ASSTT.S.G.I. SC, SSA SC, EDU  MR. P K GOSWAMI MR. R MAZUMDAR  ASSTT.S.G.I. SC, EDU SC, SSA  SC, EDU SC, SSA  DY.S.G.I.
62	<a href="#">WP(C)/1879/2019</a>  <b>WITH</b> <a href="#">WP(C)/4246/2019</a>	BHUBAN CH. DEKA AND 367 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
63	<a href="#">WP(C)/4246/2019</a>  <b>WITH</b> <a href="#">WP(C)/4914/2019</a>	GIRIDHAR SARMA AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
64	<a href="#">WP(C)/4914/2019</a>	ACHYUTA NANDA MEDHI AND 55 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

65	<b>WITH</b> <a href="#">WP(C)/5489/2019</a>	KANAN DEVI AND 35 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
66	<b>WITH</b> <a href="#">WP(C)/5502/2019</a>	LOVELY DUTTA AND 271 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
67	<b>WITH</b> <a href="#">WP(C)/5522/2019</a>	ZAKIR HUSSAIN AND 196 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
68	<b>WITH</b> <a href="#">WP(C)/5824/2019</a>	JADUMONI BORAH AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
69	<b>WITH</b> <a href="#">WP(C)/5973/2019</a>	MANIK DEB NATH AND 53 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
70	<b>WITH</b> <a href="#">WP(C)/6163/2019</a>	GOUR CH. BARMAN AND 57 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA
71	<b>WITH</b> <a href="#">WP(C)/6710/2019</a>	MOHAN PATOWARY AND 91 ORS. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
72	<b>WITH</b> <a href="#">WP(C)/7223/2019</a>	JITU TAPAN SAIKIA AND 1040 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/248/2024</a> in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
73	<b>WITH</b> <a href="#">WP(C)/7224/2019</a>	SANGEETA KHOUND AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/246/2024</a> in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
74	<b>WITH</b> <a href="#">WP(C)/7519/2019</a>	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/367/2020</a> in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/271/2024</a> in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA



75	<b>WITH</b> <a href="#">WP(C)/7586/2019</a>	SURENDRA DAS AND 129 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
76	<b>WITH</b> <a href="#">WP(C)/7631/2019</a>	ALAKESH DEKA AND 36 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
77	<b>WITH</b> <a href="#">WP(C)/7917/2019</a>	PRONAB BHARALI AND 181 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/441/2020</a> in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
78	<b>WITH</b> <a href="#">WP(C)/8169/2019</a>	MANASH PRATIM HANDIQUE AND 220 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
79	<b>WITH</b> <a href="#">WP(C)/8226/2019</a>	SONDAJYA CHUTIA AND 25 ORS. <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
80	<b>WITH</b> <a href="#">WP(C)/8923/2019</a>	NAMITA TALUKDAR AND <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
81	<b>WITH</b> <a href="#">WP(C)/9480/2019</a>	DIPAK SAHU AND 30 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	<b>WITH</b> <a href="#">I.A.(Civil)/364/2020</a> in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
82	<b>WITH</b> <a href="#">WP(C)/1414/2020</a>	PABITRA BORO AND 97 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
83	<b>WITH</b> <a href="#">WP(C)/1800/2020</a>	MONALISHA PHUKAN AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
84	<b>WITH</b> <a href="#">WP(C)/8112/2022</a>	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
85	<b>WITH</b> <a href="#">WP(C)/3184/2023</a>	JAGADISH KALITA AND 55 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA
86	<b>WITH</b> <a href="#">WP(C)/439/2024</a>	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday, 6th June 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1486/2024</a> WITH LCR, B/O	ANJUMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5803/2017</a> WITH LCR, FIXED	AYESHA BIBI <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR B SARKAR MR.R R DUTTA MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.
3	<a href="#">WP(C)/8423/2018</a> WITH LCR, FIXED	NAUSHAD ALI @ NOWSHAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A I HUSSAIN MR. H RAHMAN MR A R BHUYAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/8484/2018</a> WITH LCR, FIXED	REJIYA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B K DAS MR J ALI MR S M ABDULLAH P MR. R ISLAM MR D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>HEARING</b>				
5	<a href="#">WP(C)/790/2017</a> WITH LCR	SHER MOHAMMAD @ SHAR MOHAMMAD ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
6	<a href="#">WP(C)/863/2017</a> WITH LCR	ABDUL AWAL @ ABDUL AWAL SK <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J MOLLAH MS.A BHANU MS.S P DAS	GA, ASSAM ASSTT.S.G.I.
7	<a href="#">WP(C)/2383/2017</a> FIXED	MUSST. SALEHA BEGUM <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
8	<a href="#">WP(C)/2410/2017</a> WITH LCR, FIXED	OSMAN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
9	<a href="#">WP(C)/2546/2017</a> WITH LCR, FIXED	SMT. MILAN SILL @ MILANRANI SEAL <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MRB SARKAR MS.P BASFORE	GA, ASSAM ASSTT.S.G.I.

10	<a href="#">WP(C)/2736/2017</a> WITH LCR	AJIMA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/2975/2017</a> WITH LCR	THE STATE OF ASSAM and ANR. <b>Versus</b> RAMA DAS	MR.B N SARMA MR.S C KEYAL GA, ASSAM C.G.S.C. ASSTT.S.G.I.	MR.S SARMA MR.N HASAN MR.A HASAN MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
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8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
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12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/3102/2023</a> WP(C) 1335/2018 (D/O) in Review.Pet./12171/2023	DIPTIMAN BATHARI AND 4 ORS. <b>Versus</b> THE N C HILLS AUTONOMOUS COUNCIL, AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, N C HILLS SC, FINANCE
	<b>WITH</b> <a href="#">Review.Pet./12171/2023</a> (Filing Number)	DIPTIMAN BATHARI AND 4 ORS. <b>Versus</b> THE N C HILLS AUTONOMOUS COUNCIL, AND 9 ORS. B	MR. S D PURKAYASTHA	
2	<a href="#">Review.Pet./55/2024</a> WP(C) 2024/2022 (D/O), FIXED	NIJUMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
3	<a href="#">Review.Pet./65/2024</a> WP(C) 7913/2019(D/O), FIXED	JEUTI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S BORA MR. P BORAH	GA, ASSAM SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024

17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/8139/2019</a> FIXED	SAGAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. S M RAHMAN MR. M I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/737/2022</a> WP(C) 3225/17 WP(C) 3972/23 (BOTH D/O), FIXED	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE
3	<b>WITH</b> <a href="#">WP(C)/941/2020</a> CAVT. NO. 0009/2020	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV	MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR
4	<b>WITH</b> <a href="#">WP(C)/3408/2020</a>	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N G KUNDU	GA, ASSAM SC, FISHERY
	<b>WITH</b> <a href="#">I.A.(Civil)/1477/2020</a> in WP(C)/3408/2020	M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR H K NATH	GA, ASSAM
5	<b>WITH</b> <a href="#">WP(C)/3457/2023</a> CAVT. NO. 04632/023,	DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN SC, FOREST FOR CAVEATOR

6	<p><b>WITH</b> <a href="#">WP(C)/3459/2023</a> CAVT. NO. 05422/023,</p>	<p>DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE</p>	<p>MRS. U BARUAH (R-5) GA, ASSAM MR S KHOUND (R-5) MS. J DEKA MR D J MEDHI (R-5) MS. A TALUKDAR FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1783/2023</a> in WP(C)/3459/2023</p>	<p>M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD. <b>Versus</b> DIBRU PART-I MEEN SAMABAI SAMITI LTD AND 6 ORS.</p>	<p>MR. M DUTTA MS S DEV MS N RAI</p>	<p>MR J I BARBHUIYA GA, ASSAM MR D J MEDHI</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1296/2024</a> in WP(C)/3459/2023</p>	<p>ON THE DEATH OF LATE ANIL DAS, EARLIER SECRETARY OF DIBRU PART-I MEEN SAMABAI SAMITI LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. J I BORBHUIYA MR. L MOHAN</p>	<p>GA, ASSAM MR D J MEDHI (R-5)</p>
7	<p><b>WITH</b> <a href="#">WP(C)/4523/2023</a></p>	<p>DIBRU PART-I MEEN SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN</p>	<p>SC, CO OP GA, ASSAM MR. S BANIK (r-6)</p>
8	<p><b>WITH</b> <a href="#">WP(C)/6854/2023</a> CAVT. NO. 13122/023,</p>	<p>DIBRU DANGARI RIVER PART-I MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S BANIK MS F BEGUM</p>	<p>SC, CO OP GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR SC, FISHERY</p>
9	<p><a href="#">WP(C)/3151/2023</a> B/O</p>	<p>DANIEL BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.</p>	<p>MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS</p>	<p>GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST</p>
10	<p><a href="#">WP(C)/3153/2023</a> B/O</p>	<p>DANIEL BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.</p>	<p>MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY</p>	<p>GA, ASSAM MR. S S ROY (R-12) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, BTC SC, PWD SC, FOREST</p>
11	<p><a href="#">WP(C)/5437/2023</a> FIXED</p>	<p>SAHADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR B P BORAH MR P J DUTTA MR H MAZUMDER</p>	<p>SC, P W D SC, FINANCE</p>
12	<p><a href="#">WP(C)/5870/2023</a> CAVT. NO.08892/023, FIXED, WITH CAVT. 889/2023</p>	<p>MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS</p>	<p>MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU</p>	<p>MR G N SAHEWALLA MR. M K CHOUDHURY (R 4) MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3252/2023</a> in WP(C)/5870/2023</p>	<p>MAHMUD ALI, <b>Versus</b> THE UNION OF INDIA AND 2 ORS</p>	<p>MR. P J SAIKIA MR. L N DIHINGIA</p>	<p>MR N ANIX SINGH MR. S S ROY DY.S.G.I.</p>
13	<p><a href="#">WP(C)/6645/2023</a> FIXED</p>	<p>MOKBUL HUSSAIN PATOWARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS</p>	<p>MD. A J ATIA MS J MARIYAM MS A H ATIA</p>	<p>GA, ASSAM</p>
14	<p><a href="#">WP(C)/7555/2023</a> FIXED</p>	<p>GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS</p>	<p>MR B D DAS MRS R DEKA MR. F A HASSAN</p>	<p>SC, AFDC</p>
<b>ORDERS</b>				
15	<p><a href="#">Cont.Cas(C)/311/2022</a> FIXED</p>	<p>D2S INFRASTRUCTURE PVT LTD <b>Versus</b> ANURAG GOEL AND 3 ORS</p>	<p>MR M HAQUE G UDDIN MS. P ADHIKARI</p>	<p>MS. R B BORA (R-1) MR. S BORA (R-1) MR P NAYAK (R-4)</p>



16	<a href="#">Cont.Cas(C)/352/2022</a>	M/S UDAY DISTRIBUTORS AND ANR <b>Versus</b> B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
<b>HEARING</b>				
17	<a href="#">WP(C)/7017/2013</a> PART-HEARD, FIXED	STAR CEMENT LIMITED <b>Versus</b> THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
18	<a href="#">WP(C)/2799/2014</a> FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1695/2020</a> <b>in</b> WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
19	<a href="#">WP(C)/3719/2017</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5
20	<a href="#">WP(C)/6758/2017</a> FIXED	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
21	<a href="#">WP(C)/1094/2018</a> FIXED	MONIRUL HASAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. Y S MANNAN MR. K KALITA MS N DEKARAJA MR. A JAHID	MR. H R KHAN (R-3) GA, ASSAM MR. N N KARMAKAR MR Z RAHMAN (R-3)
	<b>WITH</b> <a href="#">WP(C)/6698/2023</a>	M/S GREEN FIELD TEA WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MS N DEKARAJA	MR. H R KHAN (R-2) GA, ASSAM
23	<a href="#">WP(C)/2086/2020</a> FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2021</a> <b>in</b> WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
	<b>WITH</b> <a href="#">WP(C)/8150/2017</a>	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.

25 [WP\(C\)/8276/2022](#)  
FIXED

ARJUN CHANDRA BARMAN AND 3 ORS  
**Versus**  
THE INDIAN OIL CORPORATION AND 16  
ORS

MR M Z AHMED  
MS. B DUTTA  
MR. A M DUTTA

MR. U K NAIR (R-  
10,13,15,16)  
MR. B CHAKRAVARTY (R-  
14)  
DR. R SARMAH (R-10,16)  
MR. K GOGOI  
MR. P MAHANTA (r-11,12)  
MR. R B GOHAIN (r-11,12)  
MR. A BORO (R-  
10,13,15,16)  
N R SURANA (R-  
10,13,15,16)  
MS D MAHANTA  
MR A KHARSOHUM (r-  
11,12)  
MS. A LALA (R-14)  
DY.S.G.I.  
SC, TRANSPORT  
SC, I O C

**WITH**  
[I.A.\(Civil\)/480/2023](#)  
**in** WP(C)/8276/2022

ARJUN CHANDRA BARMAN AND 3 ORS  
**Versus**  
THE INDIAN OIL CORPORATION AND 16  
ORS

MR M Z AHMED  
MS. B DUTTA  
MR. A M DUTTA

DR. R SARMAH (R-10,16)  
MR. K GOGOI  
MR. P MAHANTA (r-11,12)  
MR. R B GOHAIN (r-11,12)  
MR A KHARSOHUM (r-  
11,12)  
DY.S.G.I.  
SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

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Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">WP(C)/5873/2006</a> FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT <b>Versus</b> THE UNION OF INDIA and ORS	D K MISHRA( AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE) MR. H.K. DAS, SC, GHC	K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAIN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORARM MS. M KECHII MR. A. PHUKAN, SC, GAD K N BALGOPAL GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND REGISTRAR ADMN., GHC AG,AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/4963/2023</a> PART-HEARD, FIXED, WITH WP(C)/2293/2019 (D/O)	DR. JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM
2	<b>WITH</b> <a href="#">WP(C)/4255/2023</a>	SWAPNA SIKHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. U K NAIR MR H K DAS	SC, SCERT, ASSAM MS. D BORGHAIN (R4, R5) MR. P GOHAIN (R4, R5) MS. M SARMAH (R4, R5) MR. S HAZARIKA (R-6 TO R-14) MR A CHALIHA SC, EDU
3	<a href="#">WP(C)/4074/2022</a> FIXED	SATISH KUMAR MISHRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
4	<a href="#">WP(C)/3245/2023</a> FIXED	ANURADHA KALUWAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/2043/2021</a>	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
<b>ORDERS</b>				
6	<a href="#">WP(C)/634/2024</a> B/O	JAYA SHARMA <b>Versus</b> UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA MS. RUKMINI BARUA MS. PADMINI BARUA	MR. P J SAIKIA, SR. ADV(R- 1,2,3 AND 4,5,10,12) MS M NIROLA(R-1,2,3 AND 4,5,10,12) MR K J SAIKIA(R-1,2,3 AND 4,5,10,12) DY.S.G.I. SC, NHIDC

**HEARING**

7	<a href="#">WP(C)/4007/2012</a> CAVT. NO. CAVT. 1054/12 WITH LCR	MD. NURUZZAMAN AHMED and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
8	<a href="#">WP(C)/4148/2012</a>	DR. MRINAL BARMAN and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
9	<a href="#">WP(C)/5031/2013</a>	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
10	<a href="#">WP(C)/3520/2014</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR- 2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 2to5)
11	<a href="#">Review.Pet./75/2016</a> IN WP(C) 7687/15(D/O)	SMTI TRIPTI KALITA and 4 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.S SHARMA	MR.P D NAIR(R-6) MR G ALAM(R-6) MR.H ROHMANR-6 SC, P H E MR.D NAG(R-6)
12	<a href="#">WP(C)/196/2016</a>	RANGAN KR. NATH <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.
13	<a href="#">WP(C)/481/2016</a>	HARESWAR PATOR and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R-1,3,4) SC, FINANCER-2
14	<a href="#">WP(C)/520/2016</a>	KISHORI SAW <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. I H SAIKIA MR. K KALITA MR. K KALITA MS. S KANUNGOE MR. S A B KHABIR MR. J KEMPRAI	MR. S C KEYAL MR. S SAIKIA (R-3) MR. A HUSSAIN (R-3) MR. J ROY(R-3) MR. C SHARMA R-3 MR. C SHARMA R-3 PP, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/557/2016</a> WP(C) 2428/17(D/O)	BISWAJIT BORAH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRM R ADHIKARI MR.P N SHARMA MS.N DAIMARI	SC, FOREST MR. P K BORAH
16	<b>WITH</b> <a href="#">WP(C)/990/2016</a>	RANTU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	SC, FOREST
17	<a href="#">WP(C)/5574/2018</a> FIXED	KANDARPA KUMAR KALITA <b>Versus</b> UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
18	<a href="#">WP(C)/1056/2021</a>	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
19	<a href="#">WP(C)/6185/2023</a> FIXED	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3543/2023</a> in WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/96/2008</a> (HEARING), WITH LCR	SABITA KUMAR <b>Versus</b> MAKONI KUMAR	MS.T BORA	
2	<a href="#">RSA/116/2008</a> (HEARING), WITH LCR	MILIYA DEVI and ORS. <b>Versus</b> ON THE DEATH OF MUSTT. SOGRA KHATOON, HER LEGAL HEIRS and ORS.	MR.S BANIK MR. A K GUPTA MR. B SARMA MR. R S MISHRA MR.P BHUYAN MR.K N SURI	MR.S P CHOUDHURY (R-3) MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR K BISWAKARMA (R-3) MS B DEVI (R-3) MR. S. J. SARKAR (R-3) MR.C KHANIKAR
<b>ORDERS</b>				
3	<a href="#">I.A.(Civil)/1400/2024</a> WITH LCR, FIXED in RSA/135/2016 <b>WITH</b> <a href="#">RSA/135/2016</a>	WASIR ALI and 3 ORS <b>Versus</b> MD NIZAM UDDIN @ RAJAM UDDIN  MD NIZAM UDDIN @ RAJAM UDDIN <b>Versus</b> WASIR ALI and 4 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN  MR. B BANERJEE MR. J LASKAR	MR. J LASKAR   MR M J QUADIR (R2) MR. K MIRA (R2)
<b>HEARING</b>				
4	<a href="#">RSA/238/2012</a> CAVT. NO. 1354/2011 WITH LCR	THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS <b>Versus</b> DIPAK CHOUDHURY	MR.G N SAHEWALLA MR.T DAS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA FOR CAVEATOR
5	<a href="#">RSA/218/2013</a> CAVT. NO. 741/2013 WITH LCR, B/O	ARUN CH. DEY <b>Versus</b> ANJALI DEBNATH	MR K K BARUA MR.U DAS MR.S SAIKIA MR. I C DEKA MR.S BHATTACHARJEE G UDDIN MS.J DEKA MR.S DEY MS. P A TALUKDAR MR.P SEN	MR. N ALAM MR.S ISLAM MR.S U AHMED FOR CAVEATOR



6	<a href="#">MC/1191/2014</a> WITH LCR in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS
	<b>WITH</b> <a href="#">CRP/355/2013</a>	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	<b>WITH</b> <a href="#">MC/1190/2014</a> in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	<b>WITH</b> <a href="#">MC/1192/2014</a> in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/2387/2021</a> in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE <b>Versus</b> ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS AND ORS.	MR. A K GUPTA	
7	<a href="#">MACApp./171/2016</a> CAVT. NO. 476/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	<b>WITH</b> <a href="#">CO/16/2017</a> in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
8	<a href="#">RSA/69/2017</a> CAVT. NO. 1683/2016 WITH LCR	SMTI BIVA KAKATI and 14 ORS <b>Versus</b> SRI RAMESH CH DAS and 2 ORS	MR.S K SAHARIA MS.A BEGUM MR D C NATH	MS.R CHOUDHURY MS.N BEGUM FOR CAVEATOR
9	<a href="#">MACApp./10/2019</a> WITH LCR, B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/59/2019</a> in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
10	<a href="#">RSA/246/2019</a> WITH LCR	SRI HARAMOHAN NATH AND 4 ORS. <b>Versus</b> MD. KHAIRUL ZAMAN AND 10 ORS	MS P BARUAH MR. D C C PHUKAN	MR. A K PURKAYASTHA MR. S K DAS
11	<a href="#">RSA/52/2020</a> WITH LCR	SHRI ANIL BANDHU BHATTACHARJEE <b>Versus</b> ON THE DEATH OF NIMAI CHANDRA BHATTACHARJEE, HIS LEGAL HEIRS REPRESENTING	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. A GAUTAM
12	<a href="#">MACApp./226/2021</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED

13	<a href="#">FAO/62/2022</a> WITH LCR, FIXED	MUSSTT. HENA BEGUM AND 2 ORS. <b>Versus</b> JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM MR. A B T HAQUE (R-3) B DUTTA (R-3) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3786/2022</a> in FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. <b>Versus</b> JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
14	<a href="#">MFA/13/2023</a> WITH LCR, B/O	RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> MUST. MONOWARA BEGUM and ANR, DHANJIT DAS AND ANR.	MS L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.M DUTTA(R-1) MR.M ISLAM(R-1)
15	<a href="#">FAO/46/2023</a> FIXED	<b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	MR U DAS MR. S SAIKIA
	<b>WITH</b> <a href="#">I.A.(Civil)/2197/2023</a> in FAO/46/2023	DHANJIT DAS AND ANR. <b>Versus</b> DWIJENDRA NATH DAS AND 2 ORS.	MR R SENSUA	

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/10/2017</a> 10 Y 0 M 0 D :WITH LCR 5 FILES, P.B.-2	BUBURAM DEKA <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, LEGAL AID COUNSEL	PP, ASSAM
2	<a href="#">Death Sentence Ref./2/2018</a> 5 Y 9 M 5 D :WITH LCR 4 FILES, P.B.-4	THE SATE OF ASSAM <b>Versus</b> ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
3	<b>WITH</b> <a href="#">Crl.A./336/2018</a>	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
4	<a href="#">CRL.A(J)/23/2020</a> 4 Y 9 M 23 D :WITH LCR 5 FILES, P.B.-2	PABITRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
5	<a href="#">Crl.A./73/2020</a> WITH LCR 5 FILES, P.B.-2	SRI RAJEN SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MS. K JAIN	PP, ASSAM
6	<a href="#">CRL.A(J)/73/2020</a> 4 Y 6 M 12 D :WITH LCR 5 FILES, P.B.-2	SANTOK HANS <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
7	<a href="#">CRL.A(J)/76/2020</a> 5 Y 8 M 23 D :WITH LCR FILES, P.B.-2	SANTIUS KUJUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
8	<a href="#">Crl.A./200/2021</a> 3 Y 5 M 20 D :WITH LCR 4 FILES, P.B.-2	NAKUL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM

9	<a href="#">Mat.App./47/2022</a> CAVT. NO.13392/022, WITH LCR 4 FILES	XXXXXXX <b>Versus</b> XXXXXXX	MR H R A CHOUDHURY MS. R CHOUDHURY MR N RAHMAN	MR. P BHOWMICK MD S HOQUE (r-2) MR M HOQUE (r-2) MR. D THAOSEN FOR CAVEATOR
10	<a href="#">Crl.A./3/2023</a> WITH LCR 3 FILES, P.B.-2	SAJEN PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	MS. D GHOSH (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Cr.)/139/2023</a> <b>in</b> CrI.A./3/2023	SAJEN PUMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA	PP, ASSAM
11	<a href="#">CRL.A(J)/83/2023</a> <u>4 Y 11 M 16 D</u> :WITH LCR 4 FILES, P.B.-2	DHANIA SABOR <b>Versus</b> THE STATE OF ASSAM	N K KALITA, AMICUS CURIAE	PP, ASSAM

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1055/2023</a> FIXED	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2023</a> in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024

19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1828/2019</a> PART-HEARD, FIXED	RAJ COKE INDUSTRIES, <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI SC, INDUSTRIES AND COMMERCE
2	<b>WITH</b> <a href="#">WP(C)/5133/2018</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
3	<b>WITH</b> <a href="#">WP(C)/5136/2018</a>	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
4	<b>WITH</b> <a href="#">WP(C)/5139/2018</a>	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE
5	<b>WITH</b> <a href="#">WP(C)/5141/2018</a>	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P DAS MR. P BARUAH MR. S P SHARMA MR. Z ISLAM	DR. B AHMED SC, INDUSTRIES AND COMMERCE

6	<b>WITH</b> <a href="#">WP(C)/5143/2018</a>	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, INDUSTRIES AND COMMERCE
7	<b>WITH</b> <a href="#">WP(C)/5917/2018</a>	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
8	<b>WITH</b> <a href="#">WP(C)/5931/2018</a>	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
9	<b>WITH</b> <a href="#">WP(C)/5932/2018</a>	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
10	<b>WITH</b> <a href="#">WP(C)/5937/2018</a>	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
11	<b>WITH</b> <a href="#">WP(C)/5954/2018</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
12	<b>WITH</b> <a href="#">WP(C)/5957/2018</a>	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
13	<b>WITH</b> <a href="#">WP(C)/5960/2018</a>	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. D SAIKIA SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
14	<b>WITH</b> <a href="#">WP(C)/5980/2018</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE
15	<b>WITH</b> <a href="#">WP(C)/6027/2018</a>	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	DR. B AHMED SC, FINANCE AND TAXATION MR D SAIKIA SC, INDUSTRIES AND COMMERCE



16	<b>WITH</b> <a href="#">WP(C)/1843/2019</a>	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> STATE OF ASSAM AND 4 ORS	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. J HANDIQUE MS. A TALUKDAR SC, INDUSTRIES AND COMMERCE
17	<b>WITH</b> <a href="#">WP(C)/1860/2019</a>	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
18	<b>WITH</b> <a href="#">WP(C)/2096/2019</a>	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION
19	<b>WITH</b> <a href="#">WP(C)/2111/2019</a>	GANESH MET COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
20	<b>WITH</b> <a href="#">WP(C)/2138/2019</a>	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE
21	<a href="#">WP(C)/1023/2021</a> PART-HEARD, FIXED	DR BIMAL KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
22	<a href="#">WP(C)/5347/2022</a> PART-HEARD, FIXED	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
23	<b>WITH</b> <a href="#">WP(C)/5340/2022</a>	XSS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
24	<b>WITH</b> <a href="#">WP(C)/5341/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
25	<b>WITH</b> <a href="#">WP(C)/5342/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION

26	<b>WITH</b> <a href="#">WP(C)/5346/2022</a>	X SS BEVERAGE CO. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION
27	<a href="#">WP(C)/6108/2022</a> PART-HEARD, FIXED	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
28	<b>WITH</b> <a href="#">WP(C)/6111/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
29	<b>WITH</b> <a href="#">WP(C)/6112/2022</a>	M/S BHART TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
30	<b>WITH</b> <a href="#">WP(C)/6113/2022</a>	M/S BHARAT TRADING CORPORATION <b>Versus</b> STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
31	<a href="#">WP(C)/1040/2023</a> FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/7151/2023</a> B/O	M/S TRADECOM AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	SC, GST MR. B CHOUDHURY DY.S.G.I.
<b>HEARING</b>				
33	<a href="#">WP(C)/7861/2022</a> FIXED, WITH WP(C)/5520/2022 (D/O)	THE NORTH EAST FRONTIER RAILWAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
34	<b>WITH</b> <a href="#">WP(C)/4610/2022</a>	NANTULAL DEBNATH AND 37 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MR H GUPTA MR H GUPTA ASSTT.S.G.I. SC, REVENUE
35	<b>WITH</b> <a href="#">WP(C)/4611/2022</a>	TAPAN DAS AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I. SC, REVENUE
36	<b>WITH</b> <a href="#">WP(C)/4847/2022</a>	SANJOY BHADRA AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE

37 **WITH**  
[WP\(C\)/4848/2022](#)

MINTU KANTI DAS  
**Versus**  
THE UNION OF INDIA AND 8 ORS

MR. P J SAIKIA  
MS D DUTTA

GA, ASSAM  
MR. K GOGOI  
ASSTT.S.G.I.  
SC, REVENUE

38 **WITH**  
[WP\(C\)/5433/2022](#)

MANIK KALITA AND 5 ORS  
**Versus**  
THE UNION OF INDIA AND 8 ORS

MR. P J SAIKIA  
MS D DUTTA

GA, ASSAM  
MR. S K MEDHI (r-1 to 5)  
ASSTT.S.G.I.  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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6)	MR. A THAKUR	24-05-2024	To	06-06-2024
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8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
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13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">MFA/17/2012</a> (HEARING), WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
2	<a href="#">MFA/41/2013</a> (HEARING), WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MS.S D CHOUDHURY
	<b>WITH</b> <a href="#">MC/815/2013</a> in MFA/41/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	
<b>ORDERS</b>				
3	<a href="#">RERA APPEAL/5/2023</a> WITH PAPER BOOK, FIXED	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. M K CHOUDHURY(r-1) MR. S CHAKRABORTY(r-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2797/2023</a> in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/1671/2024</a> in RERA APPEAL/5/2023	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> DR. GANESH CH. DAS AND ANR.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	MR. S CHAKRABORTY
4	<a href="#">I.A.(Civil)/2378/2023</a> FIXED in MACApp./9094/2023	RAMJANI BEGUM AND ANR. <b>Versus</b> MD. TARIKUDDIN AHMED AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. R J DAS (R3)
	<b>WITH</b> <a href="#">MACApp./9094/2023</a> (Filing Number)	RAMJANI BEGUM AND ANR. <b>Versus</b> TARIKUDDIN AHMED AND 2 ORS. B	MR. A R AGARWALA	
5	<a href="#">I.A.(Civil)/1009/2024</a> FIXED in FAO/22/2024	AMIT DHELI AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

	<b>WITH</b> <a href="#">FAO/22/2024</a>	AMIT DHELIA AND ANR <b>Versus</b> JINNA ALI AND 4 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R BARUAH (r-1,2) MR. A IKBAL (r-1,2) MS. M NATH (r-1,2) MS S SIDDIQUA (r-1,2)
<b>HEARING</b>				
6	<a href="#">Test.App./4/2014</a> PART-HEARD, WITH LCR, FIXED	RANJITA GHOSH <b>Versus</b> MEERA SARKAR and ANR.	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.A K PAUL MS.S DEY MR.D CHOUDHURY MR.P SEN
7	<a href="#">MACApp./396/2017</a> CAVT. NO. 644/2017 PART-HEARD, WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2638/2017</a> in <a href="#">MACApp./396/2017</a>	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
8	<a href="#">MACApp./521/2019</a> PART-HEARD, WITH LCR, FIXED	UNION OF INDIA AND 2 ORS <b>Versus</b> SMTI. ANSUMI BARO	MR. K K PARASAR SC, C.G.C.	MS. P BHATTACHARYA MR. A BORUA
9	<a href="#">Intest.Cas./7/2016</a> WITH LCR, B/O	SMTI JONALI PAUL <b>Versus</b> SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
10	<b>WITH</b> <a href="#">Intest.Cas./2/2017</a>	SMTI JONALI PAUL <b>Versus</b> SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA
11	<a href="#">Intest.Cas./6/2017</a> WITH LCR, FIXED	SMTI MINU DAS and 2 ORS <b>Versus</b> SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
12	<a href="#">LA.App./14/2017</a> WITH LCR	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
13	<b>WITH</b> <a href="#">LA.App./15/2017</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
14	<b>WITH</b> <a href="#">LA.App./36/2017</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/922/2019</a>  in LA.App./36/2017</p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  MRINMOY BARUAH and 4 ORS,</p>	<p>MR. P K BORAH  MR. S BARTHAKUR</p>	<p>SC, REVENUE</p>
15	<p><b>WITH</b>  <a href="#">LA.App./37/2017</a></p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  MD. JAINUDDIN AHMED and 2 ORS,</p>	<p>MR. H NATH  MR. S BORTHAKUR  MR. R DUBEY  MR. P K BORAH  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
16	<p><b>WITH</b>  <a href="#">LA.App./38/2017</a></p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  PRABHAT CH. DAS</p>	<p>MS.N S THAKURIA  MR. R DUBEY  MR. R DUBEY  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA  MR. S BORTHAKUR  MR.G K THAKURIA</p>	<p>GA, ASSAM</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2769/2018</a>  in LA.App./38/2017</p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  SRI PRABHAT CH. DAS AND 3 ORS</p>	<p>MR. P K BORAH  MR. S BORTHAKUR</p>	<p>GA, ASSAM  MR. M D CHOUDHURY</p>
17	<p><b>WITH</b>  <a href="#">LA.App./21/2018</a></p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  MD. BHALEHU SHEIKH and 2 ORS,</p>	<p>MR H NATH  MR. R DUBEY  MR. P K BORAH  MR. P K BORAH  MS..N K DEVI  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA  MRN ANIX SINGH</p>	<p>GA, ASSAM  MS. M D CHOWDHURY</p>
18	<p><b>WITH</b>  <a href="#">LA.App./22/2018</a></p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  SRI RAMA KANTA BARUAH and 7 ORS</p>	<p>MR H NATH  MR. R DUBEY  MR. P K BORAH  MR. P K BORAH  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>GA, ASSAM  MRS M D CHOWDHURY</p>
19	<p><b>WITH</b>  <a href="#">LA.App./23/2018</a></p>	<p>AIRPORT AUTHORITY OF INDIA,  <b>Versus</b>  MD. AZAD ALI and 8 ORS,</p>	<p>MR H NATH  MR. R DUBEY  MR. P K BORAH  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA  MR. S BORTHAKUR  MR.S BORTHAKUR</p>	<p>GA, ASSAM  MS. M D CHOWDHURY</p>
20	<p><b>WITH</b>  <a href="#">LA.App./53/2018</a></p>	<p>AIRPORT AUTHORITY OF INDIA,  <b>Versus</b>  SRI UPEN DAS and 4 ORS,</p>	<p>MR. H NATH  MR. S BORTHAKUR  MR. R DUBEY  MS. N K DEVI  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA  MR. N ANIX SINGH</p>	<p>GA, ASSAM</p>
21	<p><b>WITH</b>  <a href="#">LA.App./54/2018</a></p>	<p>AIRPORT AUTHORITY OF INDIA  <b>Versus</b>  SRI KANAK CH DAS and 3 ORS</p>	<p>MR. H NATH  MR. S BORTHAKUR  MR. R DUBEY  MR. P K BORAH  MS. A B KAYASTHA  MR. A N I HUSSAIN  MS N B KAYASTHA</p>	<p>MRS. M D CHOWDHURY (R - 1,2)  MS. R K SAINI (R -1,2)</p>

	<b>WITH</b> <a href="#">I.A.(Civil)/2034/2019</a> in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE
22	<b>WITH</b> <a href="#">LA.App./56/2018</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	<b>WITH</b> <a href="#">I.A.(Civil)/4252/2018</a> in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
23	<b>WITH</b> <a href="#">LA.App./15/2019</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
24	<b>WITH</b> <a href="#">LA.App./2/2020</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	
25	<b>WITH</b> <a href="#">LA.App./2/2021</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
26	<b>WITH</b> <a href="#">LA.App./1/2023</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI MR A BHATTACHARYA
27	<b>WITH</b> <a href="#">LA.App./2/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI DEKHANBALA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
28	<b>WITH</b> <a href="#">LA.App./3/2023</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AKAN DAS and 2 ORS,	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL

29	<b>WITH</b> <a href="#">LA.App./4/2023</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JOGEN BAISHYA and 5 ORS,	MR.H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
30	<b>WITH</b> <a href="#">LA.App./5/2023</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JADAB DAS and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
31	<b>WITH</b> <a href="#">LA.App./6/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD KASED ALI and 8 ORS	MR. H NATH MR. R DUBEY MR. P BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BARTHAKUR	GA, ASSAM MR. G AGARWAL
32	<b>WITH</b> <a href="#">LA.App./7/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SATYARAM DAS and 2 ORS.	MR. P BORA MR. H NATH MR.R P SARMAH MR. R DUBEY MRM R ADHIKARI MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.K D SINGH	MS. M D CHOWDHURY MR. G AGARWAL
33	<b>WITH</b> <a href="#">LA.App./8/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUAH and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
34	<b>WITH</b> <a href="#">LA.App./9/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 7 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI, (R 1 TO 6) MS U DAS MR. T R GOGOI, GA, ASSAM
35	<b>WITH</b> <a href="#">LA.App./10/2023</a>	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SATYA RAM BARUA and 2 ORS,	MR. R DUBEY MR. R DUBEY MR. P K BORAH MR H K NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL MS U DAS MR. T R GOGOI, GA, ASSAM
36	<b>WITH</b> <a href="#">LA.App./13/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI BHAGI RAM KAKATI and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY MS. R K SAINI



	<b>WITH</b> <a href="#">I.A.(Civil)/372/2020</a> in LA.App./13/2023	AIRPORT AUTHORITY OF INDIA <b>Versus</b> BHAGI RAM KAKATI AND 2 ORS	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
37	<b>WITH</b> <a href="#">LA.App./14/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> AKAN CH. DAS and 3 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MS. R K SAINI
38	<b>WITH</b> <a href="#">LA.App./18/2023</a>	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI GAGAN BAISHYA and 5 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	
39	<b>WITH</b> <a href="#">LA.App./19/2023</a>	AIRPORT AUTHORITY OF INDIA. <b>Versus</b> SATYA RAM DAS and 6 ORS.	MR.A NATH MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MR P BORAH MS N B KAYASTHA MR.S BARTHAKUR	MS. M D CHOWDHURY MR. T R GOGOI
40	<a href="#">RFA/43/2017</a> WITH LCR, FIXED	ASOMIYA PRATIDIN and 2 ORS <b>Versus</b> SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)
41	<a href="#">RFA/43/2018</a> WITH LCR, FIXED	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MS B SARMA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
	<b>WITH</b> <a href="#">I.A.(Civil)/1469/2018</a> in RFA/43/2018	SRI BIJOY NANDI AND 3 ORS <b>Versus</b> SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	
42	<a href="#">RFA/82/2018</a> CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/4078/2019</a> in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/107/2024</a> in RFA/82/2018	PULIN MIKIR AND 2 ORS <b>Versus</b> NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
43	<a href="#">MFA/84/2021</a> WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SUREN NAIEK AND ANR.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS R GANGAWAT	MR. J K GOSWAMI MR H P GUWALA (r-1) MR. A BORO (r-1) MR. J BARMAN
44	<a href="#">Test.App./8/2022</a> WITH LCR, FIXED	SWAPNA DAS AND 2 ORS. <b>Versus</b> CHUMKI DAS @ PAUL AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) DR K PANDAV (r-2) MR. S. J. SARKAR (r-1) MR. H G HAZARIKA

45	<a href="#">RFA/37/2022</a> WITH LCR, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3180/2022</a> in RFA/37/2022	JURIMONI BORDOLOI <b>Versus</b> BIPUL BHOWMICK	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
46	<a href="#">Review.Pet./108/2022</a> in RFA/123/2017 (D/O), FIXED	JURIMONI BORDOLOI <b>Versus</b> BIPUL BHOWMICK  NAGENDRA NATH LAHKAR <b>Versus</b> BIJULI KALITA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA  MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA
47	<a href="#">MFA/26/2023</a> WITH LCR, FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
48	<a href="#">MFA/49/2023</a> WITH LCR, FIXED	M/S SHREERAM CHEMFOOD PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
<b><u>STAY MATTERS</u></b>				
49	<a href="#">CRP(IO)/354/2023</a>	SMT. SUTAPA DHAR <b>Versus</b> DEBAJYOTI DAS CHOUDHURY	MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	MR. D NANDI MS P SARMAH MR. A NANDI

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1631/2024</a>	AMINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
2	<a href="#">Bail Appln./1641/2024</a>	MD. ASHIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
<b>HEARING</b>				
3	<a href="#">W.P.(Cri.)/43/2022</a> PART-HEARD, FIXED	ALOK SARKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM MR. N D BHUYAN (r-7,9,10, R8) MR P D BHUYAN (r-7,9,10, R8) MR. A. M. SIDDIQUE MR. A. M. SIDDIQUE PP, ASSAM
4	<a href="#">Crl.Rev.P./283/2022</a> PART-HEARD, LCR 4 FILES	GOLAM HUSSAIN <b>Versus</b> SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANIAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024

9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/4135/2014</a>	KHAGENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.A HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.) MR.B CHETRI SC, FINANCE
2	<a href="#">WP(C)/6405/2014</a>	PARVEZ MOHAMMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.K BUI	GA, ASSAM MR.S BORAH SC, GMC
3	<a href="#">WP(C)/588/2015</a>	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS	MR.K BHATTACHARJEE MR.P KATAKIR-8 MR. N J GOGOI MS.R BEGUM(R-8) SC, AGRI. DEPARTMENT
4	<a href="#">WP(C)/4177/2015</a>	JAINUL HAQUE BARLASKAR and 60 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.H K DAS MS.P DUTTA	GA, ASSAM R1,3,4, SC, FINANCE(R2)
5	<a href="#">WP(C)/5367/2015</a>	NUMALIGARH REFINERY LIMITED OFFICERS' ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR G N SAHEWALLA MR.A CHETIA MD.ASLAM	C.G.C. MR.U K NAIRR-6 MS U DAS(R-6) MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MR. A DHAR (R-6) MS.R DEVI
	<b>WITH</b> <a href="#">I.A.(Civil)/211/2017</a> <b>in</b> <a href="#">WP(C)/5367/2015</a>	NUMALIGARH REFINERY LIMITED OFFICERS ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A CHETIA MD.ASLAM	C.G.C. MR.U K NAIR(R-6) MS U DASR-6 MS.A VERMA(R-6) MS.S KHANIKAR(R-6) MS.R DEVI
6	<a href="#">WP(C)/5369/2015</a>	GOURI KANTA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MR.S ALI	GA, ASSAM MR.U K NAIR(R-5) MR.A CHETRY(R-5) MSW YHOSHIIR-5 MR.M P SARMA(R-5)

<b>WITH</b>			
7	<a href="#">WP(C)/3158/2016</a>	RAMESH CH. BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.N SHYAMAL MS.P BORGOHAIN MR.M P SARMA GA, ASSAM MR.J C GOGOI(R-5) MR.K KALITA(R-5) MR.D HANDIQUE(R-5) MR.S ALI R-5 MR.N GOGOI(R-5) MR.H KAKATI(R-5)
8	<a href="#">WP(C)/5610/2015</a>	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR.D J BARMAN GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
9	<a href="#">WP(C)/6489/2015</a>	DIPEN KISHOR LUKHURAKHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL GA, ASSAM MR.S SARMA(R-2, 3 & 4) MR.S K DEKA(R-2, 3 & 4)
10	<a href="#">WP(C)/7992/2015</a>	COMMUNITY HEALTH OFFICER'S ASSOCIATION, ASSAM and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MR.W YHOSHII GA, ASSAM C.G.C. MR.J M A CHOUDHURY MRS.A DASS SC, HEALTH SC, NHM ASSTT.S.G.I.
11	<a href="#">WP(C)/1585/2018</a>	GITI KAKATI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA GA, ASSAM SC, GHC
12	<a href="#">WP(C)/2207/2018</a>	RAMEN LAL BAISHYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
13	<a href="#">WP(C)/7364/2018</a>	BILLALUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A DASGUPTA MS. B DAS MR N SARMA MR. R SARKAR MR. B DAS MR M MONDAL GA, ASSAM MR. B CHOUDHURY (SC, AGRI. DEPARTMENT) MR. A PHUKAN (SC, FINANCE DEPTT.)
14	<a href="#">WP(C)/1190/2020</a>	RAJA RAI @ RAJNARAYAN RAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR SC, FINANCE SC, TREASURY
15	<a href="#">WP(C)/4004/2021</a>	GITUMONI BORTHAKUR AND ANR <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. P MAHANTA MS. P SAHARIA MR S DUTTA MR. S DUTTA SC, A G V B
16	<a href="#">WP(C)/4179/2022</a>	ANSULA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024

10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./1025/2024</a>	MOTIAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. A SAIKIA MR. S ISLAM MR. N K DAS MR A HAWARI MR. A S ALI	SC, NCB
2	<a href="#">Bail Appln./1113/2024</a>	MD. TAJ UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./1530/2024</a> FIXED	MANIRU ZAMAN @ MOIRU JAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
4	<a href="#">Bail Appln./1626/2024</a>	NEKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
5	<a href="#">Bail Appln./1627/2024</a>	ASHAD ULLAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	<a href="#">Bail Appln./1630/2024</a>	MD. SAMSUL HOQUE @ BABUL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
7	<a href="#">Bail Appln./1635/2024</a>	EYARAN BIBI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
8	<a href="#">Bail Appln./1636/2024</a>	SAIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
9	<a href="#">Bail Appln./1639/2024</a>	RAJIBUL HUSSAIN @ MD RAJIBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM



10	<a href="#">Bail Appln./1640/2024</a>	MD SHAJAHAN ALI @ SAHJAHAN ALOM <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
11	<a href="#">Bail Appln./1642/2024</a>	AYUB KHAN @ SAYED NUR EJAZ AHMED <b>Versus</b> THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
<b>MOTION</b>				
12	<a href="#">Crl.Rev.P./212/2024</a>	MD. RAJU ALI @ SARUBUTI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M R ADHIKARI MS M BORAH	PP, ASSAM
13	<a href="#">Crl.Pet./646/2024</a>	SAMUDRA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
14	<a href="#">AB/1484/2024</a>	TUTUMANI NATH @ POLTU <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Rev.P./285/2022</a> WITH LCR 1 FILE, FIXED	MD. KUTUB UDDIN BARBHUIYA <b>Versus</b> MUSST RAJNA BEGUM BARBHUIYA AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S D PURKAYASTHA (R-1) MR. K MIRA (R-1) MR. R D GUPTA (R-1) MS. S PHUKAN (R-1) PP, ASSAM
16	<a href="#">Crl.Pet./717/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	MR. M HOSSAIN (R-2) PP, ASSAM
17	<a href="#">Crl.A./174/2024</a>	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
	<b>WITH</b> <a href="#">I.A.(Crl.)/530/2024</a> <b>in</b> <a href="#">Crl.A./174/2024</a>	RAMAKANTA GAYARI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./1021/2024</a> FIXED	MEHBOOB AHMED @ SUNIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
19	<a href="#">Bail Appln./1387/2024</a> FIXED	IKRAMUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./1405/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	SADIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
21	<a href="#">Bail Appln./1453/2024</a> FIXED	BISWANATH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
22	<a href="#">Bail Appln./1490/2024</a> FIXED	MRINMOY BORGHAIN <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
23	<a href="#">Bail Appln./1522/2024</a> FIXED	RIMON HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM

**BAIL HEARING**

24	<a href="#">AB/1632/2023</a>	MD. MOSTAFA HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
25	<a href="#">AB/80/2024</a>	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
26	<a href="#">AB/384/2024</a>	MD ABUL JALIL @ JALIL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	ALHAJJ I UDDIN (R-2) MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
27	<a href="#">AB/486/2024</a>	NUR ZAMAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
28	<a href="#">AB/565/2024</a>	TOLESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	<a href="#">AB/656/2024</a> WITH CASE RECORD(SCANNED COPY)	RASHIDUL ALI FAKIR <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
30	<a href="#">AB/667/2024</a> FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY MR. A KHAN MR. D BORA P. GHOSH	MR. S ISLAM (r-2) MR A HAWARI (r-2) PP, ASSAM A R MONDAL (r-2)
31	<a href="#">AB/942/2024</a>	ROFIQUL HOQUE @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
32	<a href="#">AB/1100/2024</a>	ANANTA GOGOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MRS P DUTTA DHAR	PP, ASSAM
33	<a href="#">AB/1103/2024</a>	MUJAMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	<a href="#">AB/1129/2024</a>	MAJNUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
35	<a href="#">AB/1203/2024</a> WITH OFFICE NOTE	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
36	<a href="#">AB/1221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SULTAN HUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
37	<a href="#">AB/1229/2024</a>	RUNTI HANDIQUE @ RUNTI GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	PP, ASSAM
38	<a href="#">AB/1257/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RANU DEKA <b>Versus</b> UNION OF INDIA	MR. A K AZAD MS S DEVI	SC, NCB
39	<a href="#">AB/1280/2024</a> FIXED	MD. NAJARUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
40	<a href="#">AB/1293/2024</a> WITH OFFICE NOTE	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	PP, ASSAM

41	<a href="#">AB/1303/2024</a> WITH OFFICE NOTE	RASHIDUL ISLAM @ RAKIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S A BARBHUYAN T A LASKAR MR. D K AGARWALA	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">I.A.(CrI.)/552/2023</a> WITH LCR 4 FILES, B/O <b>in</b> CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	<a href="#">I.A.(CrI.)/671/2023</a> B/O <b>in</b> CrI.Rev.P./7772/2023	INDRAJIT BORA <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. SK N MOHAMMAD MR P AGARWAL MR T MAZUMDAR MR R SARKAR	MR. T DEURI (R-2) MR. M MAHANTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./7772/2023</a> (Filing Number)	INDRAJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS (A)	MR. SK N MOHAMMAD	
44	<a href="#">I.A.(CrI.)/528/2024</a> <b>in</b> CrI.A./4645/2024	ALIBE BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P THAKURIA S MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./4645/2024</a> (Filing Number)	ALIBE BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P THAKURIA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/4647/2024</a> (Filing Number)	ALIBE BHENGRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P THAKURIA	
<b>HEARING</b>				
45	<a href="#">CrI.A./161/2008</a> WITH LCR 1 BUNDLE, FIXED	SARAT CH. BORA <b>Versus</b> C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MS. N BHARALI MR. N K NEOG	SC, CBI
46	<a href="#">CRL.A(j)/83/2019</a> 5 Y 2 M 25 D :WITH LCR 5 FILES, FIXED	RATUL DUTTA @ KONPUTOW <b>Versus</b> THE STATE OF ASSAM	MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
47	<a href="#">CrI.Rev.P./149/2021</a> WITH LCR 2 FILES	PRANAB BARMAN <b>Versus</b> DIPTI BARMAN AND ANR.	MR. B PRASAD MR P J BORAH MR. B KHOUND	MR. S DIHINGIA MR I HASSAN MR. S DUTTA
48	<a href="#">CrI.Pet./769/2021</a> WITH LCR 4 FILES, B/O	GOPAL PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MR. P THAKURIA MS M DAS MS. M GAUR	PP, ASSAM
49	<a href="#">CrI.Rev.P./362/2022</a> WITH LCR 2 FILES, B/O	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS. B TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
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10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
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12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
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16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[CIVIL BENCH-II AND MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">MACApp./180/2019</a> WITH LCR 4 FILES, B/O	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
2	<a href="#">MACApp./344/2023</a> WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> (1) PUSHPA AGARWAL AND ORS.	MR. R C PAUL	MR. S HAZARIKA (R1-R3)
<b>HEARING</b>				
3	<a href="#">MACApp./169/2016</a> WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SRI DOGRA BORO and 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R ALI (R1.1, R1.2) MR. M B ISLAM (R1.1, R1.2)
4	<a href="#">MACApp./515/2017</a> WITH LCR	THE RELIANCE RELIANCE INSURANCE CO. LTD <b>Versus</b> SMTI MUNNA DEBI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. S SINGH
5	<a href="#">MACApp./532/2017</a> WITH LCR 2 FILES <b>WITH</b> <a href="#">I.A.(Civil)/3570/2017</a> <b>in</b> <a href="#">MACApp./532/2017</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT CHANDRAWATI GOSWAMI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MS.S KHANIKAR MS.P BARUAH MS.A DAS
6	<a href="#">MACApp./559/2017</a> WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI KABITA SAIKIA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAH, R 1,2 AND 3
7	<a href="#">MACApp./659/2017</a> WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI MAHAN MEDHI and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR Z ALAM MR D MONDAL (R-1,2) MR. N D SARMA MR E U AHMED MS. S NAZNEEN

8	<a href="#">MACApp./26/2018</a> WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> NASIRA BEGUM	MR. A DUTTA MR. A J SAIKIA MR. A AHMED M CHETIA MR. S. PEGU MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
9	<a href="#">MACApp./309/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M DUTTA (R1) MR. T CHAKRABORTY (R2) MR. A BORUA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1372/2018</a> <b>in</b> MACApp./309/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD ALYAMAN FIRDUS AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
10	<a href="#">MACApp./365/2018</a> WITH LCR	SMT BANALATA DAS <b>Versus</b> RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MR. Y S MANNAN MR M GARODIA MS R DAS MS. M DASGUPTA MS N DEKARAJA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MS. D KALITA (R-1) MS. C MOZUMDA R -3 MR. S P SHARMA R-3
	<b>WITH</b> <a href="#">I.A.(Civil)/1635/2021</a> <b>in</b> MACApp./365/2018	SMT BANALATA DAS <b>Versus</b> THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">CO/18/2022</a> <b>in</b> MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
	<b>WITH</b> <a href="#">MACApp./15465/2018</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/4378/2018</a>	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
12	<a href="#">MACApp./424/2018</a> WITH LCR	SRI AMULYA DEKA @ DAS <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUA MR. A BHATTACHARYYA	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR K BHUYAN (R2) MS. S BURAGOHAIN (R1) MR S C NATH (R2) MS. P PHUKAN (R1) MR. D BHUYAN (R1)
13	<a href="#">MACApp./47/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY
14	<a href="#">MACApp./321/2019</a> WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
	<b>WITH</b> <a href="#">I.A.(Civil)/733/2022</a> <b>in</b> MACApp./321/2019	SMTI. MEERA DEVI <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND ANR	MS. J BORO	MRS B ACHARYA MR. A ACHARYA
15	<a href="#">MACApp./591/2019</a> WITH LCR	SHRI SANTOSH MALAKAR AND 4 ORS <b>Versus</b> SUNIL MALAKAR AND ANR	MR. U C RABHA MR. M TALUKDAR (r-1 to 5) MR. S M SARMA MR. M M DEKA MR. L C DEY MR. A SHAKIL (r-1 to 5)	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. A B ROY MR. P K SARMA

16	<a href="#">MACApp./210/2020</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S K SINGH MR. V K CHOPRA MR. M I HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN MR. S M RAHMAN MR J CHOPRA MS S PATOWARY
	<b>WITH</b> <a href="#">I.A.(Civil)/1442/2020</a> in <a href="#">MACApp./210/2020</a>	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT. MAHMUDA KHATUN AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
17	<a href="#">MACApp./14/2021</a> WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS B RAJBONGSHI (R-1) MR. R GOSWAMI (R-1) Ms. J BARUAH (R-1) MS A DAS (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/186/2021</a> in <a href="#">MACApp./14/2021</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> RUKMINI THAPA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	<a href="#">MACApp./362/2022</a> WITH LCR, FIXED	RATNA GHOSH AND 3 ORS <b>Versus</b> AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)
19	<a href="#">WP(C)/4012/2023</a>	THIRESWARI BARHOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
20	<a href="#">WP(C)/4013/2023</a>	SMTI PROVA CHETIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT  
AGAIN AFTER RISING OF THE DIVISION BENCH OF  
HONOURABLE MR.JUSTICE S. SHYAM AND HIS LORDSHIP,  
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./1637/2024</a>	MIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
2	<a href="#">Bail Appln./1638/2024</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. S Z B AKLAS MS F INTAZ	PP, ASSAM
3	<a href="#">Bail Appln./1644/2024</a>	JEET SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
4	<a href="#">Bail Appln./1645/2024</a>	RAM SOGARATH NAYAK <b>Versus</b> STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./1646/2024</a>	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
<b><u>MOTION (AB)</u></b>				
6	<a href="#">AB/1474/2024</a>	ROJOB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
7	<a href="#">AB/1475/2024</a>	DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM



8	<a href="#">AB/1480/2024</a>	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
9	<a href="#">AB/1481/2024</a>	BIKRAM DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
10	<a href="#">AB/1485/2024</a>	RAHIM ALI @ RAHIM UDDIN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N C DAS MR. S K SINGHA	PP, ASSAM
11	<a href="#">AB/1486/2024</a>	BULAL SK @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
<b><u>MOTION</u></b>				
12	<a href="#">Crl.Pet./640/2024</a> FIXED	GAURANGA CHAKRABORTY @ GOURANGO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. S K JAIN MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
13	<a href="#">WP(C)/3664/2022</a> PART-HEARD, FIXED	BINA PANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./1299/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBOJYOTI SAIKIA @ ANKUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
15	<a href="#">Bail Appln./1535/2024</a> FIXED	ABDUL AZIZ <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
16	<a href="#">Bail Appln./1537/2024</a> FIXED	SANJIB SARMA <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
17	<a href="#">AB/2112/2023</a>	MD ASHID ALI <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
18	<a href="#">AB/744/2024</a>	FIROZ AHMED @ FANTA HOQUE @ FIROJ <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
19	<a href="#">AB/836/2024</a> WITH OFFICE NOTE	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
20	<a href="#">AB/881/2024</a>	NIRMAL BORO <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
21	<a href="#">AB/1016/2024</a> WITH OFFICE NOTE	SABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	MS R BEGAM (r-2) PP, ASSAM
22	<a href="#">AB/1122/2024</a> AB 1090/2024(D/O), WITH OFFICE NOTE	JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
23	<a href="#">AB/1133/2024</a> WITH OFFICE NOTE	ALOMJIR SK. @ ALOMGIR SK. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M M ZAMAN	PP, ASSAM
24	<a href="#">AB/1166/2024</a>	MD. AJIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

25	<a href="#">AB/1170/2024</a> WITH OFFICE NOTE	ABDUL AUDUT SARKER @ AUDUT SARKER <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS M DAS	PP, ASSAM
26	<a href="#">AB/1175/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NOJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
27	<a href="#">AB/1190/2024</a>	JJARUL HOQUE @ JJIYARUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	<a href="#">AB/1208/2024</a> WITH OFFICE NOTE	NEKIBUR RAHMAN @ NEKIBUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
29	<a href="#">AB/1211/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ESMAIL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	<a href="#">AB/1246/2024</a> WITH OFFICE NOTE	KHALILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
31	<a href="#">AB/1267/2024</a> WITH OFFICE NOTE	JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD A RAHMAN MS. A KHATUN	PP, ASSAM
32	<a href="#">AB/1284/2024</a>	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R THADANI MR. A HUSSAIN MS M TIWARI	PP, ASSAM
33	<a href="#">AB/1325/2024</a> FIXED	USMAN SK AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR. M KHAN MS J AKTAR	DY.S.G.I.
<b>ORDERS</b>				
34	<a href="#">CRL.A(J)/113/2019</a> 6 Y 3 M 21 D.:WITH LCR 2 FILES, P.B.-1, FIXED	ANANDA KHERUAR <b>Versus</b> THE STATE OF ASSAM	MR. P SAIKIA (LEGAL AID COUNSEL)	PP, ASSAM
35	<a href="#">I.A.(CrI.)/301/2023</a> WITH OFFICE NOTE, FIXED in CrI.A./128/2023 <b>WITH</b> <a href="#">CrI.A./128/2023</a>	BULBUL BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R CHETRI	MR. S DAS, LEGAL AID COUNSEL(R-2) PP, ASSAM
36	<a href="#">I.A.(CrI.)/888/2023</a> WITH LCR 3 FILES, FIXED in CrI.A./351/2023 <b>WITH</b> <a href="#">CrI.A./351/2023</a>	BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
37	<a href="#">CrI.A./352/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/889/2023</a> in CrI.A./352/2023	BUNU SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
37	<a href="#">CrI.A./352/2023</a> <b>WITH</b> <a href="#">I.A.(CrI.)/889/2023</a> in CrI.A./352/2023	SANJIT GOYARI <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
38	<a href="#">I.A.(CrI.)/162/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./49/2024 <b>WITH</b> <a href="#">CrI.A./49/2024</a>	SANJIT GOYARI <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
38	<a href="#">I.A.(CrI.)/162/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./49/2024 <b>WITH</b> <a href="#">CrI.A./49/2024</a>	NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR G PATHAK	PP, ASSAM
		NAMALI NATH <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM

**QUASHMENT**

39	<a href="#">Crl.Pet./276/2024</a> PART-HEARD, FIXED	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
40	<a href="#">Crl.Pet./197/2016</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI SUNANDA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K DAS MR S DAS MS H AHMED MR. S A HUSSAIN MR D J HALOI MR. U S BORA B. CHETRY	MR. B DEKA(R-2) MR.A BHATTACHARYYA(R-2) MS P BARUAH(R-2) S AZIZ(R-2) PP, ASSAM MS. K TALUKDAR(R-2)
41	<a href="#">Crl.Pet./1457/2019</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	PRANAB KUMAR MEDHI <b>Versus</b> KABIR DEWAN AND ANR.	MR. N DEKA MR D DEKA	MR. S. DUTTA (R-1) MR. P MAHANTA (R-1) PP, ASSAM
42	<b>WITH</b> <a href="#">Crl.Pet./1460/2019</a>	HIMLEENA GAUTAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MS. N UPADHYAY	MR. S. DUTTA MR. P MAHANTA PP, ASSAM
43	<a href="#">Crl.Pet./655/2021</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
44	<a href="#">Crl.Pet./808/2023</a> WITH LCR TWO FILES SCANNED.	ABHISHEK SUREKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM
45	<a href="#">Crl.Pet./240/2024</a> WITH LCR 2 FILES, FIXED	K RANJAN SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. SURAJIT DAS (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR S A BARBHUYAN (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
46	<a href="#">Crl.Pet./532/2024</a> FIXED	SUHEL AHMED @ SIBLU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA	PP, ASSAM
<b>HEARING</b>				
47	<a href="#">Crl.Rev.P./387/2009</a> WITH LCR 3 FILES AND P.B., FIXED	SMTI MAMTA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI ( Amicus Curiae ) MS. B GOSWAMI ( Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
48	<a href="#">CRL.A(J)/107/2019</a> WITH LCR 4 FILES, P.B.-1, FIXED	PINTUS DUNG DUNG <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA, LEGAL AID COUNSEL	PP, ASSAM
49	<a href="#">I.A.(Crl.)/331/2023</a> WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./140/2023 <b>WITH</b> <a href="#">Crl.A./140/2023</a>	AMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  AMIR ALI @ DHOLA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH  MR S BORTHAKUR MS. P BORAH	PP, ASSAM  MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1628/2024</a>	LALSAN ALI @ LALCHAN ALI @ LACHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
2	<a href="#">Bail Appln./1629/2024</a>	ROFIKUL ISLAM @ ROQIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
3	<a href="#">Bail Appln./1632/2024</a>	MD RUBUL ALI @ RABIUL HUSSAIN @ RABIUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE	PP, ASSAM
4	<a href="#">Bail Appln./1633/2024</a>	RAFIKUL ISLAM @ ROFIQUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
5	<a href="#">Bail Appln./1643/2024</a>	MD. SAFIQUE <b>Versus</b> THE STATE OF ASSAM	MR. N SHARMA B K SINGHA MR. S KAUR	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./572/2024</a> FIXED	SHAITANYA MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS. M. KHATUN MS N AKTAR	PP, ASSAM
7	<a href="#">AB/1472/2024</a>	SRI KAMAL KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
8	<a href="#">AB/1473/2024</a>	UKIL ALI @ UKIL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
9	<a href="#">AB/1477/2024</a>	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
10	<a href="#">AB/1478/2024</a>	FARHANA TASNEEM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM

11	<a href="#">AB/1479/2024</a>	MOZAFFAR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
12	<a href="#">AB/1482/2024</a>	ABDUL HAKIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M K HASAN	PP, ASSAM
13	<a href="#">AB/1483/2024</a>	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
14	<a href="#">AB/1487/2024</a>	LAKHI MALLIK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./223/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. MANIK HUSSAIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM
16	<a href="#">Crl.Rev.P./599/2022</a> WITH LCR 5 FILES, FIXED	NURUL HAQUE <b>Versus</b> PRANJUM KALITA	MR. A AHMED U U KHAN	MR. Z ALAM MR. N BARUAH MR. A K SHARMA MS. S NAZNEEN R ISLAM MR. J ISLAM
17	<a href="#">Crl.Pet./982/2022</a> FIXED	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
<b>WITH</b>				
18	<a href="#">Crl.Pet./981/2022</a>	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
19	<a href="#">Crl.Rev.P./516/2023</a> WITH LCR 2 FILES, FIXED	TARUN DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM
20	<a href="#">Crl.Pet./216/2024</a> WITH LCR (PHOTOCOPY), FIXED	MANASH MOHAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH P. NATH DR AZIZ KHAN PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./1509/2024</a> FIXED	CHAMPA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
22	<a href="#">Bail Appln./1532/2024</a> FIXED	MD. SANU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
23	<a href="#">Bail Appln./1546/2024</a> WITH OFFICE NOTE, FIXED	SAIFUL ISLAM @ SAIFUL ISLAM SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/3730/2023</a> FIXED	SURRUZ ZAMAL @ SURZ AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
25	<a href="#">AB/736/2024</a> FIXED	RANJIT SINGH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

26	<a href="#">AB/813/2024</a>	SOMIR ALI @ SOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
27	<a href="#">AB/885/2024</a> WITH SCANNED COPY OF LCR.	HAFIJUL HOQUE BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
28	<a href="#">AB/917/2024</a>	ANOWAR HUSSAIN AND 3 ORS. <b>Versus</b> STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	MR. A M KHAN MR T T MONI MR Z RAHMAN PP, ASSAM
29	<a href="#">AB/955/2024</a> FIXED	SHAHADAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
30	<a href="#">AB/992/2024</a>	MD SAIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
31	<a href="#">AB/1023/2024</a>	SAINUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
32	<a href="#">AB/1068/2024</a>	MAMTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	MR. M K HUSSAIN (FOR INFORMANT) MRS. S Y AHMED (FOR INFORMANT) MR K U AHMED (FOR INFORMANT) MS. F H AHMED (FOR INFORMANT) MR. M ALOM (FOR INFORMANT) MD A RAHMAN (FOR INFORMANT)
33	<a href="#">AB/1157/2024</a> FIXED	BAKUL SK <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
34	<a href="#">AB/1164/2024</a>	DHARMENDRA BORAH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
35	<a href="#">AB/1232/2024</a>	PRANJAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. J ISLAM	PP, ASSAM
36	<a href="#">AB/1271/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
37	<a href="#">AB/1273/2024</a> B/O	ABDULLAH MANDAL @ ABDULA MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
38	<a href="#">AB/1283/2024</a>	ASHOK GOYARY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
39	<a href="#">AB/1315/2024</a>	DINESH DAS AND 2 ORS <b>Versus</b> STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
40	<a href="#">AB/1319/2024</a> FIXED	SAHED ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
41	<a href="#">AB/1328/2024</a>	MIZANUR ALI MANDAL @ MIZANUR MONDOL <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM

42	<a href="#">AB/1401/2024</a> FIXED	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
43	<a href="#">I.A.(CrI.)/913/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./366/2023 <b>WITH</b> <a href="#">CrI.A./366/2023</a>	JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		JITENDRA ROY @ JATIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
44	<a href="#">I.A.(CrI.)/161/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./48/2024 <b>WITH</b> <a href="#">CrI.A./48/2024</a>	PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
		PABITRA RABHA @ KALYAN RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<b>HEARING</b>				
45	<a href="#">CrI.A./193/2012</a> WITH LCR 5 FILES, FIXED	MAINA SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR. T R DEURI (AMICUS CURIAE FOR APPELLANT) MR.D N AMIN	PP, ASSAM
46	<a href="#">CrI.A./204/2012</a> WITH LCR 3 FILES, FIXED	RAM CHANDRA DOLEY <b>Versus</b> THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
47	<a href="#">CrI.Pet./51/2020</a> WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR <b>Versus</b> ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
48	<b>WITH</b> <a href="#">CrI.Rev.P./77/2020</a>	DIRECTORATE OF ENFORCEMENT <b>Versus</b> PRASANTA BORGHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
49	<b>WITH</b> <a href="#">CrI.Pet./608/2021</a>	NILANJAN DAS <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
50	<a href="#">CrI.Rev.P./502/2022</a> WITH LCR 5 FILES, B/O <b>WITH</b> <a href="#">I.A.(CrI.)/607/2022</a> <b>in</b> CrI.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
		ANJAN NATH @ ANJAN KR NATH <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
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21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1336/2024</a>	SURESH RAM <b>Versus</b> UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
2	<a href="#">Bail Appln./1500/2024</a> WITH OFFICENOTE.	SOLOMON AND ANR. <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
3	<a href="#">Bail Appln./1527/2024</a> WITH OFFICENOTE.	UBAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
4	<a href="#">Bail Appln./1562/2024</a>	MD. ZIAUL HASSAN @ TUMUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/3177/2023</a>	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
6	<a href="#">AB/943/2024</a>	NIRANJAN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
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6)	MR. A THAKUR	24-05-2024	To	06-06-2024
7)	MS. S SARMA	29-05-2024	To	15-06-2024
8)	MR. S B PRASAD	03-06-2024	To	07-06-2024
9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024

13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024
18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,6th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 10:30 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 24]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
1 <a href="#">MFA/115/2011</a> (AT 10:30 AM)	ABDULLA CHOUDHURY @ ABDULLA AND ANR <b>Versus</b> THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
2 <a href="#">MFA/4/2013</a> (AT 10:30 AM)	UNION OF INDIA <b>Versus</b> M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI

LEAVE NOTE OF ADVOCATES FOR 06/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. P SUNDI	22-05-2024	To	06-06-2024
5)	MS. N M DEKA	24-05-2024	To	28-06-2024
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9)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
10)	MR. D KAKOTI	01-06-2024	To	12-06-2024
11)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
12)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
13)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
14)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
15)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024
16)	MR. M BISWAS	05-06-2024	To	07-06-2024
17)	MR. T ISLAM	03-06-2024	To	15-06-2024

18)	MR B PRASAD	03-06-2024	To	07-06-2024
19)	MR. M A CHOUDHURY	04-06-2024	To	06-06-2024
20)	MR D C K HAZARIKA	04-06-2024	To	08-06-2024
21)	MD. I HUSSAIN	05-06-2024	To	14-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,6th June 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/7551/2013</a>	RABINDRA NATH SARMA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
2	<a href="#">WP(C)/2227/2014</a>	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
<b>ADMISSION</b>				
3	<a href="#">WP(C)/1861/2017</a> FIXED	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
4	<b>WITH</b> <a href="#">WP(C)/1853/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/1854/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
6	<b>WITH</b> <a href="#">WP(C)/1860/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
7	<a href="#">WP(C)/8375/2022</a> FIXED	RATNESWAR PATGIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M DUTTA MR. N UDDIN MS S DEV	GA, ASSAM MR. A K JAIN (R4-R12) MR. A BHATTACHARJEE, SC, REVENUE & DISASTER MANAGEMENT DEPTT. MR. H GOSWAMI (R4-R12)

**HEARING**

8	<a href="#">WP(C)/3745/2013</a> PART-HEARD, BY SLIP	PACHIMDHULI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	<b>WITH</b> <a href="#">MC/2494/2013</a> in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
9	<a href="#">WP(C)/3742/2013</a>	MAJPARA AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
10	<a href="#">WP(C)/3743/2013</a>	DHEKENABORI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
11	<a href="#">WP(C)/3744/2013</a>	BATAKUCHI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	<b>WITH</b> <a href="#">MC/2493/2013</a> in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
12	<a href="#">WP(C)/3746/2013</a>	PUBDHULI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
13	<a href="#">WP(C)/3747/2013</a>	NOWAMATI AJONAJATI SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
14	<a href="#">WP(C)/4856/2013</a>	KOIMARI AWARBHA SURAKSHA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
15	<a href="#">WP(C)/4914/2013</a>	NON-RABHA CO-ORDINATION FORUM and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
16	<a href="#">WP(C)/5868/2012</a> FIXED, WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General, Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
17	<a href="#">WP(C)/6762/2014</a>	SURJAT ALI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. and 2 ORS	MR.S ISLAM MRA HAWARI MR.N HUSSAIN	MR.P P DAS(R-3) MR.S HANDIQUE(R-3) MR.R GOSWAMIR-1and2 MS.M SAIKIA(R-1&2)

18	<a href="#">WP(C)/304/2015</a>	DHAKHIN GOHAIN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MR.J SAIKIA MS.K SAIKIA MS.A GOGOI	GA, ASSAM
19	<a href="#">WP(C)/522/2015</a>	GIAS UDDIN AHMED <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION and 3 ORS.	DR.B AHMED MR. A R BHUYAN MR.N HAQUE MRK UDDIN MR. S H ZAMAN MR N A MAZARBHUIYA MR.A U AHMED	MR.C BARUAH MR.A K THAKUR SC, APSC SC, PERSONNEL DEPT.
20	<b>WITH</b> <a href="#">WP(C)/3184/2014</a>	NARMAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K SEN MR.F HAQUE	SC, APSC
21	<a href="#">WP(C)/566/2015</a>	JITENDRA NATH BRAHMA and 35 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A DASGUPTA MR.S BHUYAN MRA KUNDU	GA, ASSAM MR.S K MEDHIR-2,3and4 MR.H GUPTA(R-1) MR.J DAS(R-2,3&4) MR.S DUTTA(R-2,3&4) MS.A DAS(R-2,3&4) SC, POWER GRID(R-2) ASSTT.S.G.I.
22	<a href="#">WP(C)/5131/2015</a> FIXED	BIDYASING HANSE and 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)

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LEAVE NOTE OF ADVOCATES FOR 06/06/2024

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2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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